

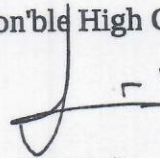
**OFFICE OF THE JUDGE-IN-CHARGE
ROUSE AVENUE COURT COMPLEX, NEW DELHI**

ORDER

The following Officer is hereby designated as **Officer-In-Charge** of the Branch as mentioned against her name with immediate effect:

Sl. No.	Name of the Branch	Name of the Judicial Officer
1	Pool Car, Rouse Avenue Court Complex, New Delhi.	Dr. Kamini Lau, Ld. Spl. Judge, CBI, Tis Hazari Court, Delhi.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed only through the undersigned.


(O. P. Saini)

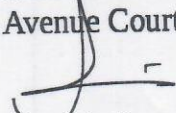
Spl. Judge (PC Act), CBI/
Judge-In-Charge,
Rouse Avenue Court Complex, ND

No. 166-193/Committee/Rouse Avenue/NDD/2019

Dated : 16/03/2019

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Members of the Committee.
5. The P.S. to the undersigned.
6. The APRO, Rouse Avenue, New Delhi.
7. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
8. The District System Administrator, NDD to upload the same on the website.
9. The Branch Incharge, Admn./Care Taker, Rouse Avenue Court Complex, New Delhi.


(O. P. Saini)

Spl. Judge (PC Act), CBI/
Judge-In-Charge,
Rouse Avenue Court Complex, ND